

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO..... OF 2013 Dy 354/13  
27/5/13

Applicant(s) Sukhdev

Respondent(s) F.C.I. & Ors.

Advocate for

Applicant(s)

Advocate for

Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p><u>05/7/13</u></p> <p>None present for the <del>court</del> court.</p> <p>Defects not removed despite sufficient opportunities.</p> <p>List before Honble court on 11/7/2013 for appropriate orders.</p> <p>Dy. Registrar</p>	<p><u>O.A. No. /2013 [Dy. 354/2013 dt. 27.05.2013]</u></p> <p><u>Date of order: 11/07/2013</u></p> <p>Mr R.S. Shekhawat present for Mr Surendra Bagmalani counsel for the applicant.</p> <p>Matter pertains to FCI and this Tribunal has no jurisdiction to hear this matter. Therefore, office is directed to written back this application to the counsel for taking proper action.</p>

  
(Meenakshi Hooja)  
Member (A)

  
(Justice K.C. Joshi)  
Member (J)